

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 34195 OF 2014

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for seeking permission to place on record additional facts & documents)

CHAIRMAN AND MANAGING
DIRECTOR ALLAHABAD BANK & ORS.

...Petitioner(s)

VERSUS

ALLAHABAD BANK STAFF ASSO. & ORS.

...Respondent(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 05.09.2014 passed by the High Court of Judicature at Allahabad in Special Appeal No. 679 of 2010.

It is submitted that M/s. Mitter & Mitter & Co., Advocates has filed a letter dated 03.12.2014 stating therein that the copy of order dated 11.05.2010 is not necessary. (copy stands included as page no. 133 in the Special Leave Petition Paper Books.)

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 16th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

M/s. Mitter & Mitter & Co., Advocates
Mr. Rajiv Ranjan Dwivedi, Advocate

ASSISTANT REGISTRAR